NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.190/9/HDB/2017
NAME OF THE COMPANY	IL & FS Engineering & Construction Company Limited
NAME OF THE APPLICANT/PETITIONER	Grotech Landscape Developers Private Limited
NAME OF THE RESPONDENT(S)	IL & FS Engineering & Construction Company Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.v.P. Sai Vihani	Council	2010613532	(Sur Un
	Peh'Home		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghuna dan Ras G. Blupest	Sv. Ach Advocat	9966622805	(P)

Heard Shri TVP Sai Vihari, Learned Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

At the request of the Learned Counsel for the Petitioner, Post the case on 17.11.2017.

Member (T)

Member (J)

Bm